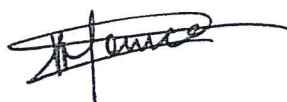




NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/718/ (IB)/2017  
NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES  
NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Monica Chopda For. TK Bhaskar	Counsel for Respondent	
2.	X.A.S. Ramesh		

**ORDER**

Counsels representing both the parties are present. Pleadings are complete. Both the counsels prayed for time to make submissions. Time is enlarged finally at request. Put up on 06.06.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)